

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ROC NO.19/2022-RC

DATE: 19-08-2024

- **Ref**:-1.High Court's Notification Nos.1/2022 to 10/2022, dated 21.10.2022 issued for Non Technical posts viz., Junior Assistant, Field Assistant, Examiner, Record Assistant, Process Server and Office Subordinate, and Technical Posts viz., Stenographer Grade-III, Typist, Copyist and Driver (Light Vehicle) in the judicial districts of Andhra Pradesh.
 - 2.High Court's Notification No.19/2022-RC, dated 08.08.2023 placed the provisional selection of Technical posts i.e. Typist and Copyist.
 - 3.High Court's Notification No.19/2022-RC, dated 02.08.2023 placed the eligible meritorious sports candidates on the website for calling certificates of Form-I, Form-II, Form- III and Form-IV.
 - 4. High Court's Notification No.19/2022-RC, dated 23.01.2024 placed the tentative priority list submitted by the Sports Authority of Andhra Pradesh(SAAP), on website, for calling objections and objections received thereon.
 - 5.High Court's Notification No.19/2022-RC, dated 04.07.2024 placed the eligible candidates at 1:3 ratio calling for skill test, conducted on 25.07.2024 for technical posts under Meritorious Sports Persons category.

- 1. Anent to reference, the results of provisionally selected candidates for the post of Typist and Copyist **under Meritorious Sports Persons category** are declared herewith, vide Annexure I and II, on the basis of marks secured in computer based examination, final priority list submitted by the SAAP and skill test conducted on 25.07.2024.
- 2. The provisional results are declared subject to verification of antecedents. If the antecedents of the candidates are found to be adverse, such candidates will be removed or dismissed from service.
- 3. The verification of documents will be commenced from 20.08.2024.
- 4. The provisionally selected candidates shall report to the office of respective Principal District Judge for verification of original documents.

5. The provisionally selected candidates are advised to make use of the proforma annexed hereinto at the time of production of documents before the Principal District Judge, concerned.

REGISTRAR (RECRUITMENT)

ANNXURE-I

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI.

NOTIFICATION NO 3/2022-RC, 21.10.2022

PROVISONALLY SELECTED CANDIDATES FOR THE POST OF **TYPIST** UNDER **MERITORIOUS SPORTS PERSON CATEGORY** IN DISTRICT JUDICIARY OF ANDHRA PRADESH.

i) CHITTOOR DISTRICT: 1 POST

No candidate secured minimum marks in the skill test.

ii) WEST GODAVARI DISTRICT: 1 POST

H.T.No.	Name of the candidate	Gender	Cate- gory	Local/ Non- Local status	Date of Birth	Marks in computer based exami- nation	Marks in skill test	Total marks
22121025794	JAGANNADHAM SANDHYA	Female	ST	Local	01.01.1999	33.35	19.106	52.456

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REGISTRAR (RECRUITMENT)

ANNXURE-II

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI.

NOTIFICATION NO. 6/2022-RC, 21.10.2022

PROVISONALLY SELECTED CANDIDATES FOR THE POST OF **COPYIST** UNDER **MERITORIOUS SPORTS PERSON CATEGORY** IN DISTRICT JUDICIARY OF ANDHRA PRADESH.

i) YSR KADAPA: 1 POST

No candidate secured minimum marks in the skill test.

ii) KURNOOL DISTRICT: 1 POST

H.T.No.	Name of the candidate	Gender	Cate- gory	Local/ Non- Local status	Date of Birth	Marks in computer based examination	Marks in skill test	Total marks
22122004526	SUGURU RABBANI	Male	BC-E	Local	17.4.1995	47.24	17.446	64.686

iii) VISAKHAPATNAM DISTRICT: 1 POST

No candidate secured minimum marks in the skill test.

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REGISTRAR (RECRUITMENT)

(Form: At the Time of Production of the Documents by the Candidate)					
TO,					
THE HON'BLE PRINCIPAL DIST JUDGE,					
DISTRICT,					
AT,					
ANDHRA PRADESH.					
FDOM:					
FROM:					
NAME:					
ADDRESS PARTICULARS:					
6:					
Sir,					
	, with hall ticket no,				
appeared for the post of					
conducted on and I got selected for the said post. I herewith submit					
all my original documents for verification.					
	by me are true, valid and original documents				
that, in future course if they are found to have been created, forged or interpolated the					
employer i.e., the Principal District Judge can remove/dismiss me from the service besides					
launching criminal prosecution.					
I am aware that, I am provisionally sel	ected for the post and I am being appointed				
subject to verification of antecedents. If my antecedents are found to be unfit to the post, ${\bf I}$					
am informed that I would be removed from ser	vice without any notice.				
The List of the Documents : (mention the descr	ription of all the documents)				
	Yours faithfully				
PLACE:	SIGNATURE:				
DATE:	NAME: CELL NO:				